

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 301 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017**

**NAME OF THE COMPANY: M/s Ethus Developers Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner(s):	Ms. Nibruti Samal, Advocate		
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	For the Respondent(s):	Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept.		
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		Mr. Manish Raj, Company Prosecutor for ROC, Delhi		
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**ORDER**

Ld. Standing Counsel for the Income Tax Department prays for 2 days' time to file her reply. Reply of the RÖC is already on record.

To come up for final arguments on 11<sup>th</sup> December, 2017.

-S-d-/  
**(S. K. Mohapatra)**  
**Member (T)**

-S-d-/  
**(Ina Malhotra)**  
**Member (J)**